

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2728
(To be answered on the 2nd August 2018)**

CONTRACT WORKERS EMPLOYED BY AIR INDIA

2728. **SHRI BIDYUT BARAN MAHATO
SHRI S. RAJENDRAN
SHRI S.R. VIJAYAKUMAR
SHRI SUDHEER GUPTA
KUNWAR HARIBANSH SINGH
SHRI GAJANAN KIRTIKAR**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the number of contract workers employed by Air India till date along with the expenditure involved therein annually;
- (b) the minimum wage paid to these contract workers job-wise;
- (c) the number of contract workers who have been terminated along with the reasons therefor during each of the last three years, year-wise;
- (d) whether the Government proposes to recruit permanent employees against these contract workers; and
- (e) if so, the details thereof and if not, the reasons for the same?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) and (b): As on 01.06.2018, a total of 3108 employees on Fixed Term Contract are employed by Air India. The annual expenditure on salaries incurred/paid to contractual employees for FY 2017-18 is Rs 162.74 crore. The instructions regarding minimum wages are complied with, and the wages/salary paid to the Fixed Term Contract employees are higher than the minimum wages.

(c): The number of employees on Fixed Term Contract (FTC) who have been terminated during last three years are as under :

Year	No. of termination
2015-16	07
2016-17	12
2017-18	32

Contract of most of the employees have been terminated on the basis of disciplinary action for absenteeism & other non-performance reasons etc. Besides, 115 employees on Fixed Terms Contract, also left Air India Ltd. on end of their contract or termination of the contract on the request of the employee etc.

(d) and (e): No such plan is under consideration in the Ministry of Civil Aviation.